

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO-2277
TO BE ANSWERED ON 10TH DECEMBER, 2021**

**CENTRAL RESEARCH INSTITUTE OF YOGA AND NATUROPATHY
(CRIYN)**

**2277. SHRI ACHYUTANANDA SAMANTA:
SHRI PATEL HASMUKHBHAI SOMABHAI:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is establishing Central Research Institutions (CRIs) of **AYUSH** in each State of the country and if so, the details thereof State-wise;
- (b) the details of the funds provided by the Government for establishment of such CRIs along with the utilization thereof;
- (c) the status of the Central Research Institute of Yoga & Naturopathy (CRIYN) to be established in Bhubaneswar and the time by which it is likely to be completed considering that land has already been identified for the same; and
- (d) the status of the approved integrated 50 bedded **AYUSH** Hospital in Balasore, for which land has been identified and DPR prepared, and the expected timeframe for its completion?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (c): At present, there are no approved proposals for establishing Central Research Institutes of Yoga and Naturopathy (CRIYNs) anywhere in the country.

Ministry of Ayush is promoting, propagating and strengthening the system of Naturopathy by multiple interventions through its two Autonomous Bodies namely Central Council for Research in Yoga & Naturopathy (CCRYN), New Delhi and National Institute of Naturopathy (NIN), Pune.

(d): Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) through States/UTs and providing financial assistance to them for development & promotion of Ayush systems as per the proposals submitted by them in their respective State Annual Action Plans (SAAPs) in accordance with the NAM guidelines.

Under NAM, Ministry of Ayush has approved a 50 bedded Integrated Ayush Hospital at Balasore District during the year 2019-20 as per the proposal submitted by Government of Odisha through SAAP. An amount of Rs. 60.00 lakhs has been released as Central share to the State Government of Odisha for the same. Implementation of the approved activities of SAAP comes under the purview of respective State Governments.
